	Name of the corporate	debtor: Dr. Sı	miths Biotec	h Private Limited	l; Date of cor		Annexure – 5 of CIRP: 28.04.	2025 and orde	r received/commui	nicated on 28.04.202	5; List of creditors as	on: 19.05.2025
					List of	f operational cr	reditors (Workm	en) (Amount in	₹)			
Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted								
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
-							NIL					
	Name of the corporate	debtor: Dr. Sı	miths Biotec	h Private Limited		nmencement (				nicated on 28.04.202	5; List of creditors as	on: 19.05.2025
						*	editors (Employe	ees) (Amount in	ı₹) 			
Sl. No.	Name of authorised representative, if any	Details of  Date of  receipt	Amount	Amount of claim admitted	Details of cla Nature of claim	whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
							NIL					